File No.HR-30/1/2021-HR-FSSAI / 1857

भारतीय खाद्य संरक्षा और मानक प्राधिकरण

(खाद्य संरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार (मानव संसाधन विभाग) एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

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संपर्क संख्या : 011 2323 1679

दिनांक: 31 अगस्त, 2022

CIRCULAR No. HR - 03/2022

In continuation of Circular No. HR-01-2021 dated 02nd August, 2021 regarding Rotation policy for probationers during probation period, with approval of the Competent Authority it has been decided that employees who have worked in two or more divisions prior to joining FSSAI are hereby exempted from the Rotation policy.

2. The rest of the contents of the Circular dated 02nd August 2021 shall remain unchanged.

Digitally Signed by Dhananjay Kumar Mehta Date: 31-08-2022 10:27:22

Reason: Approved

(धनंजय कुमार मेहता)

प्रशासनिक अधिकारी (मानव संसाधन)

To,

- 1. ED(HR)/ED(CS)
- Advisor(QA)/Advisor(S&S)
- 3. All Directors/Divisional heads of FSSAI Hqrs
- 4. All regional offices and National Food Laboratories.

Copy to:

- 1. O/o Chairperson/CEO, FSSAI, New Delhi.
- and e-office portal.